

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

No.
original. Application 235 of 2000

Jabalpur, this the 11th day of March 2003

Hon'ble Mr. Justice N.N. Singh - Vice Chairman
Hon'ble Mr. R.K. Upadhyaya - Member (Administrative)

K. L. Seth,
aged about 60 years.
son of Late Shri Dwaraka
Prasad Seth,
R/o 'Rajnigandha'
House No. 5/2, theatre Road,
Cantonment,
Jabalpur - 482 001 (M.P.)

- APPLICANT

(By Advocate - Shri M. K. Verma)

VERSUS

1. Union of India,
Through the Secretary,
Ministry of Defence,
Govt. of India,
New Delhi.

2. The Engineer-In-Chief,
Ministry Engineer
service,
Army Headquarters,
Kashmir House, DHQ PO,
Rajaji Marg,
New Delhi - 110011-

3. The Chief Engineer,
Jabalpur Zone,
Post Box No. 84,
MES, Bhagat Marg,
Cantonment,
Jabalpur - 482001, M.P.

- RESPONDENTS

(By Advocate- Shri S.C. Sharma)

ORDER (oral)

The learned counsel for the applicant seeks permission to withdraw this original application with liberty to file a fresh OA if so advised. Prayer is allowed. This original application is dismissed as withdrawn.

Cin 30/3/03

(R.K. Upadhyaya)
Member (A)

N.N. Singh
(N.N. Singh)
vice Chairman

पृष्ठांकन रो/व्या.....जबलपुर, दि.....

साहित्यिक अवोडिनी-

(1) शिल्प, लेख एवं व्याख्या विभाग, जबलपुर

(2) अधिकारी विभागीया.....के लाउसल MK Verna, 17/6/8

(3) छात्र विभागीया.....के लाउसल SC Sharma, 18/6/8

(4) संग्रहालय, रोडो, जबलपुर व्याख्यानीठ

सूचना एवं आवश्यक तार्गत्याही हेतु

Om Prakash
उप अधिकारी 26/3/83

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BS